

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 22.07.2015

OA No. 291/00333/2014

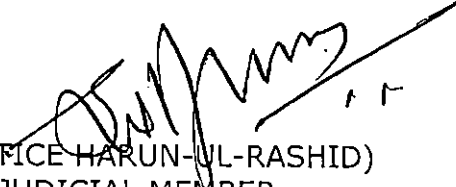
Mr. Amit Mathur, counsel for applicants.

Mr. Neeraj Batra, counsel for respondents.

Learned counsel for the applicants wants to withdraw the present O.A. as the relief sought for has been granted by the respondent-department.

In view of the submissions of the learned counsel for the applicants, the present O.A. is dismissed as withdrawn.


(R. RAMANUJAM)
ADMINISTRATIVE MEMBER


(JUSTICE HARUN-UL-RASHID)
JUDICIAL MEMBER

Kumawat